

National Company Law Tribunal

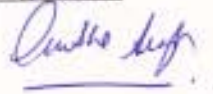
Allahabad Bench

CP NO.26(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: M/s Wincon Engineers Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Vivek Kohli	Adv for Petitioner		
2.	Anusha Singh	/		
3.	Harshil Agarwal	Adv	Rep.	

Order dated 25.01.2017

CP No. 26(ND)/2015 M/s Wincon Engineers Pvt Ltd & Ors

At the request of both sides, matter be listed on 02.03.2017,

List on 02.03.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 25.01.2017